

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

MP No.1339/93 &
OA No.1550/92

Date of decision:11.5.93

(10)

Shri Harish Kumar ... Applicant

versus

Union of India ... Respondents

CORAM:THE HON'BLE MR.I.K.RASGOTRA, MEMBER(A)
THE HON'BLE MR.J.P.SHARMA, MEMBER(J)

For the Applicant ... Sh.S.K.Bisht, proxy
for Sh.Gyan Prakash,
counsel.

ORDER(ORAL)

(BY HON'BLE MR.I.K.RASGOTRA, MEMBER(A))

By MP No.1339/93, the applicant has
prayed for withdrawal of the OA. The Misc.Petition
is allowed and the OA is dismissed as withdrawn.

Deepraj
(J.P.SHARMA)
MEMBER(J)

I.K.Rasgotra
(I.K.RASGOTRA)
MEMBER(A)